we are confident that they will do work other than the usual work available in the Plant and help us to restore production at as early a date as possible and, in this way and as a result of their cooperation, we shall be able to avoid any form of lay-off whatsoever.

SHRI INDRAJIT GUPTA: May I know from the hon. Minister what is the number of workers who are involved in this particular melting shop? He says that they are not going to be laid off. I am glad to hear that. I would like to know what is the number of workers who will be involved as a result of closing of the LD converters and the blanking of the blast furnaces and what type of alternative work in a steel plant can be offered to them.

SHRI MOHAN KUMARAMANGALAM: I am afraid I will have to have notice for that.

श्री आर०वी० बड़े : मंत्री महोदय ने कहा है कि राउरकेला स्टील प्लांट में लाकआउट या हड़ताल नहीं हुई । लेकिन वहां पर हड़ताल हुई थी । वहां के मजदूरों ने कहा कि कन्ट्रैक्टर ने ठीक काम नहीं किया था, फाउन्डेशन कच्चा था और छत पर डस्ट पड़ी हुई थी । इस लिए वहाँ पर हड़ताल हुई और दो मर्डर भी हुए ।

अध्यक्ष महोदय : उन्होंने कहा है कि यह ठीक नहीं है ।

Request from Kerala for check on Quality of Bonemeal and Take-over of its Trade

*1446. SHRI M. K. KRISHNAN: Will the Minister of AGRICULTURE be pleased to state.

(a) whether the Government have received any memorandum from Kerala requesting a check on the quality of bonemeal and take-over of all trading in bonemeal;

(b) if so, whether the demand has been considered by the Government; and

(c) the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA): (a) to (c). A statement is placed on the Table of the Sabha.

Statement

(a) and (b). Yes, Sir. A memorandum has been received recently.

(c) (i). *Quality Control:* Specifications of bonemeal (Raw and Steamed) have been included in the Schedule to the Fertilizer (Control) Order, 1957 with a view to ensuring quality control thereon. Sale of sub-standard bonemeal is an offence punishable under the Essential Commodities Act, 1955. The State Government who are administering the provisions of the Fertilizer (Control) Order are competent to institute prosecution proceeding against the offenders. The Government of Kerala has, therefore, been requested to look into the matter.

(c) (ii) *State Trading:* This Ministry does not consider it necessary to introduce state trading in bonemeal.

SHRI M. K. KRISHNAN: Sir, it is stated in the statement that the sale of sub-standard bonemeal is an offence punishable under the Essential Commodities Act, 1955 and the State Government who are administering the provisions of the Fertilizer (Control) Order are competent to institute prosecution proceedings against the offenders. But is it not a fact that almost all the factories producing bonemeal are situated outside Kerala? So, it will be difficult for the State Government to take action against these concerns. Will the Government take action against these concerns?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): Any distributor who distributes sub-standard material is not necessarily a manufacturer who will be located in Kerala. Any distributor or dealer who distributes material which is sub-standard and which is not in conformity with the Fertilizer (Control) Order can be prosecuted and, therefore, the State Government is competent to take action.

SHRI M. K. KRISHNAN: Considering the fact that farmers will have to pay abnormal prices during cultivating season, will the Government reconsider their stand and introduce State trading in bonemeal?

SHRI ANNASAHEB P. SHINDE: The bonemeal contains phosphate and super phosphate is available much cheaper and in abundant quantity. There is no shortage of super phosphate in the country. Therefore, I do not think any additional steps are required.

MR. SPEAKER: Next Question.

SHRI BIBHUTI MISHRA: Q. 1447.

SHRI SHER SINGH *rose*—

AN HON. MEMBER: This relates to labour. How is the Ministry of Agriculture concerned with it?

MR. SPEAKER: It was transferred to this Ministry.

फसलों के बीच के बेकारी के समय में खेतिहर मजदूरों के लिए रोजगार की व्यवस्था

*1447. श्री विभूति मिश्र : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने फसलों के बीच के बेकारी के समय में खेतिहर मजदूरों को रोजगार देने की कोई योजना बनाई है; और

(ख) यदि हां, तो उसकी मुख्य-मुख्य बातें क्या हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) and (b). The Crash Scheme for Rural Employment with an outlay of Rs. 50 crores during the year 1971-72 has been introduced with effect from April 1, 1971. The Scheme is implemented through the State Governments/Union Territories with 100% financial assistance by the Central Government. Additional employment is designed to be generated through a net work of rural projects of various kinds which are labour intensive and which will create durable assets. Employment is to be provided in every district for atleast 1,000 persons for a period of 10 months in a year at a wage not exceeding Rs. 100 per month. An amount equivalent to ⅓ the of the wage cost will be available for materials and equipment. The order of outlay is Rs. 12.50 lakhs per district per annum.

श्री विभूति मिश्र : अध्यक्ष महोदय, यह तो पहले ही से हम लोगों को मालूम था लेकिन सवाल यह है कि 1 हजार आदमियों को एक जिले में यह काम देंगे और एक असेम्बली कांस्टीट्यूएंसी की आबादी है सवा लाख, अब उसमें आप गांव के रहने वाले हैं, आप खुद जानते हैं, उस सवा लाख आदमियों में कितने बेकार मिलेंगे और एक हजार आदमियों को एक जिले में यह क्या एम्प्लायमेंट देंगे ? उसमें भी कहते हैं कि 25 परसेंट तो मेटीरियल में चला जायगा और 75 परसेंट उस आदमी को मिलेगा।.... (व्यवधान)....तो मैं यह जानना चाहता हूं कि क्या सरकार कृषि के जरिए इस देश में जो गांवों के अन्दर बेकारी है उस को दूर करना चाहती है या कोई दूसरी स्कीम वह सोच रही है जिससे लार्ज स्केल पर बेकारी दूर हो ?

श्री शेर सिंह : माननीय सदस्य का विचार है 25 परसेन्ट इसमें मेटीरियल एक्विपमेंट पर लगेगा तो वह तो असल में कोई भी काम हम करें जिसमें ड्यूरेबल असेट्स बनाने हों, सड़कें बनानी हों, सायल कंजर्वेशन का काम करना हो, एफोरेस्टेशन का काम करना हो, माइनर इरीगेशन हो, सब के लिए मेटीरियल एक्विमेंट चाहिए। इसलिए 25 परसेन्ट अर्थात ढाई लाख उसके लिए रखा है और बाकी दस लाख वेजेज के लिए। यह एक प्रोग्राम है जिसमें अनस्किल्ड लेबर जो देहात में बहुत है और अंडर एम्प्लायड लोग हैं आफ सीजन में देहातों में उन को रोजगार मिल सके। यह ठीक है कि बहुत सी जगह एक हजार से ज्यादा आदमी बेरोजगार होंगे। सब को एकदम रोजगार मिल जाये इस योजना से यह संभव नहीं है। लेकिन यह जरूर इससे संभव होगा कि ऐसे इलाके जहां पर लोग बेरोजगार हैं और साल में ज्यादा दिनों तक बेरोजगार रहते हैं उनको कुछ काम मिले। और उस काम के द्वारा कुछ एसेट्स भी क्रियेट हों।

श्री विभूति मिश्र : अध्यक्ष महोदय, सवाल कुछ और जवाब कुछ और है। वर्षा काल में चार पांच महीने आम तौर से लोग बेकार रहते